

(B) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. For (A) and (B) *See* No. L.T. 6063/16/16]

(3) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 14 and sub-section (4) of Section 17 of the National Cooperative Development Corporation Act, 1962:—

(a) Annual Report of the National Cooperative Development Corporation (NCDC), New Delhi, for the year 2015-16.

(b) Annual Accounts of the National Cooperative Development Corporation (NCDC), New Delhi, for the year 2015-16, and the Audit Report thereon.

(c) Review by Government on the working of the above Corporation.

[Placed in Library. *See* No. L.T. 6072/16/16]

(4) A copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report and Accounts of the Ch. Charan Singh National Institute of Agricultural Marketing (NIAM), Jaipur, for the year 2015-16, together with the Auditor's Report on the Accounts.

(b) Performance Review of the above Institute, for the year 2015-16. [Placed in Library. *See* No. L.T. 6068/16/16]

(ii) (a) Annual Report of the National Council for Cooperative Training (NCCT), New Delhi, for the year 2015-16.

(b) Annual Accounts of the National Council for Cooperative Training (NCCT), New Delhi, for the year 2015-16, and the Audit Report thereon.

(c) Review by Government on the working of the above Council.

[Placed in Library. *See* No. L.T. 6232/16/16]

(iii) (a) Annual Report and Accounts of the National Horticulture Board, Gurgaon, Haryana, for the year 2015-16, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Board.

[Placed in Library. *See* No. L.T. 6069/16/16]

Reports and Accounts (2014-15, 2015-16) of various Board and Companies and related papers

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (श्री सुदर्शन भगत): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:—

I. (1) A copy each (in English and Hindi) of the following papers, under Section 29 of the National Dairy Development Board Act, 1987:—

(a) Annual Report and Accounts of the National Dairy Development Board, Anand, Gujarat, for the year 2015-16, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Board.

[Placed in Library. *See* No. L.T. 6080/16/16]

(2) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

(a) Forty-fourth Annual Report and Accounts of the Goa Meat Complex Ltd., Panaji, Goa, for the year 2014-15, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

(c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. For (1) and (2) *See* No. L.T. 6079/16/16]

(3) A copy each (in English and Hindi) of the following papers:—

(a) Annual Report and Accounts of the National Federation of Fishers Cooperatives Limited (FISHCOPFED), New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Federation.

[Placed in Library. *See* No. L.T. 6081/16/16]

I. Report and Accounts (2014-15) of Air India Ltd., New Delhi and related paper

II. MoU (2016-17) between Government of India and Air India Ltd.

SHRI MUKHTAR ABBAS NAQVI: Sir, on behalf of my colleague, Shri Jayant Sinha, I lay on the Table:—

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

(a) Annual Report and Accounts of the Air India Limited, New Delhi, along with that of its subsidiary companies, for the year 2014-15, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.